

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 107 of 2011 &
IA 177 of 2011**

Dated: 24th November, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta Judicial Member**

**Kiesco Power and Utilities P. Ltd & Ors.Appellant (s)
Versus
Kerala State Electricity Regulatory Commission & Ors.... Respondent (s)**

Counsel for the Appellant (s): Mr. Anand K. Ganesan
Mr. Ramesh Babu M.R. for R-1
Counsel for the Respondent(s): Mr. M.T. George for R-2

ORDER

At the request of the learned counsel for the respondent no.2, post
the matter on **9.01.2012.**

**(P.S.Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

KS/J